

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Diary No(s).29431/2017

(Arising out of impugned final judgment and order dated 15-02-2017 in CR No. 345/2016 and 22-06-2016 in LPA No. 190/2014 passed by the High Court of Judicature at Patna)

BIRENDRA PRASAD DEO @ BIRENDRA PRASAD AND ANR. Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS. Respondent(s)

(WITH IA No.101181/2017-CONDONATION OF DELAY IN FILING and IA No.101182/2017-EXEMPTION FROM FILING O.T.)

Date : 23-10-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s)

Mr. Gaurav Agrawal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP(C) No.28306 of 2014.

(SANJAY KUMAR-I)
AR-CUM-PS

(KAILASH CHANDER)
COURT MASTER